

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 259 of 2016 (SZ)**

**Applicant(s)**

Mr. Sakeer,  
Malappurama District,  
Kerala State- 679 583..

Vs. **Respondent(s)**

State of Kerala  
Rep., by its Secretary,  
Fisheries and Port Department,  
Government Secreariat,  
Thiruvananthapuram,  
Kerala State-695 001 and 5 others.

**Legal Practitioners for Applicant(s)**

M/s. P. Deepak  
Prasanth Rajagopal

**Legal practitioners for respondent(s)**

Mrs. A.S. Suvitha for R1, R2 and R3  
Mrs. Me. Saraswathy for R4  
Mrs. Vidhyalakshmi Vipin for R5  
Mr. T.N.C. Kaushik for R6

Note of the Registry	Orders of the Tribunal
Order No. 6	Date: 22 <sup>nd</sup> May, 2017  Transferred to I Court on 22.05.2017.  .....J.M. (Justice M.S. Nambiar)